

E-Mail/ Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2022/7853 /A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati.

To,
The District & Sessions Judge
Karbi Anglong, Diphu

Dated Guwahati, the 12th September, 2022

Sub:- **Permission to avail LTC**

Ref:- Your letter No. DJKA/8559 dated 30.08.2022

Sir,

With reference to the above, I am directed to inform you that Smti Pronita Morang, Chief Judicial Magistrate, Karbi Anglong, Diphu has been allowed to visit Goa via Guwahati and Mumbai and return back via Hyderabad and Guwahati by availing LTC for the block period of 2018-2021 (by way of carry forward), w.e.f. 21.10.2022 to 26.10.2022 (expected date) along with her husband Shri Neelam Doley, minor Daughters Miss Sanvee Doley and Naveeka Doley (subject to granting leave) by the shortest possible route, as per existing Rules.

Thanking you.

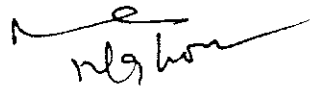
Yours faithfully


REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2022/7854-7857 /A, dated 12/9/22

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti Pronita Morang, Chief Judicial Magistrate, Karbi Anglong, Diphu with reference to her letter No. CJM(KA)/2022/999/AC dated 25.08.2022
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and to take necessary steps for allotment of budget.
4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps to upload this letter in official website of this Hon'ble Court


REGISTRAR (VIGILANCE)